

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

24. IA 968/2023 IA 1087/2023 In C.P. (IB)/170(MB)2018

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 05.04.2024**

NAME OF THE PARTIES: **IA 968/2023 Cs Milind B Kasodekar**
Erstwhile RP for M/S. Shaila Clubs &
Resorts Private Limited Vs. Smt.
Meghana Rajeev Kore
IA 1087/2023 Savannah Lifestyle
Private Limited
IN THE MATTER OF
Meghana Rajeev Kore & Ors.
V/s
Shaila Clubs & Resorts Pvt. Ltd

Section: 7 of Insolvency and Bankruptcy Code, 2016
& Rule 11 of NCLT

ORDER

Adv. Neha Achliya i/b Sapana Rachure appeared for the Original Petitioner.

Adv. Avinash R. Khanolkar appeared for the Applicant in IA No. 968/2023. At

the request of the parties, list the matter on **11.06.2024** for hearing.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

05.04.2024

Sushil

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)